

C. A. T. Bench, JAIPUR

Date of Order	Orders
3-5-95	None present D. B. not formed today Be listed before D. B. 7-7-95 Dy.  C.A.T. Jaipur Bench
7-7-95 Specd (K-1) for D.B. on 7-7-95 Copy issued to K. 2 & apphar Vide 1782 to dt. 1783 19.7.95	None present for the applicant Mr. D. D. Sharma along with Mr. G. K. Sarmastha Assistant Secretary Counsel for the respondents The O.A. is dismissed in default for non-prosecution on the part of the applicant.  (Rattan Brokash) M(A)  (D. P. Sharma) M(A)

Central Administrative Tribunal
Jaipur Bench, JAIPUR
Certified That No Further Action is
Required To Be Taken & The Case is
Fit For Consignment To Record.

Section Officer
(Judicial)

Dealing Asstt. Record
Digit No. 3...Keeper